

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) and (b). As per extent orders, circular letters, Gazette Notification etc. are required to be issued in Hindi-English bilingual form. Therefore, no separate registers are being maintained for indicating circular letters etc. issued in English only and those issued in bilingual form.

Maintenance of Registers to diarise Hindi receipts on Zonal Railways

8615. SHRI RAJDEO SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) Whether it is a fact that instructions exist in all the Zonal Railways that in all departments a register should be maintained to diarise the Hindi receipts and their disposal and that the same should be inspected by branch officers from time to time;

(b) If so, whether these registers are actually being maintained and inspected by branch officers ; and

(c) If not, the reasons therefor?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) The Railways have instructions that, in Branches and Sections where the diarist is a Hindi-knowing person, Hindi receipts should be diarised in Hindi and their final disposal, indicated in Hindi.

(b) and (c). Information is being collected and will be laid on the Table of the Sabha.

Another Industrial Estate in Delhi

8616. SHRI MOHAMMAD SHERIFF : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) Whether there is any proposal to open another Industrial Estate in Delhi;

(b) If so, the investment proposed to be made on this new estate; and

(c) when it is likely to start functioning ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Yes, Sir.

(b) Rs. 40.00 Lakhs (approx).

(c) No definite time limit can be indicated at this stage.

Increase in Price of Cars and other Vehicles

8617. SHRI BRIJ RAJ SINGH KOTAH: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) Whether Government are aware that car manufacturers have asked for an increase in the price of cars and other vehicles;

(b) Whether this applies to tractor also ; and

(c) The reaction of Government thereto?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Yes, Sir. Requests have been received from all the three manufacturers of passenger cars for increase in the prices of their cars.

(b) Requests have also been received from some of the tractor manufacturers for increase in the prices of the tractors manufactured by them.

(c) The requests are under examination.

Small Car Project

8618. SHRI BRIJ RAJ SINGH KOTAH: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) The approximate date by which Government would be in a position to indicate whether they are going to take up the manufacture of small car; and

(b) The broad outlines of the proposal?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) The matter is still under the consideration of Government and it is not possible to indicate at this stage as to when a decision will be reached in the matter.

(b) Does not arise.

Manufacture of Liquor in Rajasthan

8619. SHRI BRIJ RAJ SINGH KOTAH : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) Whether it is a fact that a famous liquor called 'Asha' is brewed in Rajasthan;

(b) Whether it is also a fact that this could be made still better, provided the age-old recipes of making it were made available by certain old Houses in Rajasthan ;

(c) Whether Government have undertaken a sample survey in Order to export it as a select drink to earn foreign exchange; and

(d) If, not, the reasons therefor?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (d) : Information is being collected and will be laid on the Table of the House.

Hunger Strike by Licensed Porters of Howrah Station

8620. SHRI P. VISHWAMBHARAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that a section of the licensed porters at Howrah Station are on hunger strike since the 8th April, 1969;

(b) if so, what are the grievances of these porters and what action has been taken to persuade them to break their fast;

(c) whether it is a fact that in June 1968 when the same porters were on strike with the same grievances, Government assured immediate action; and

(d) if so, the details of the action taken ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) Some Licensed Porters of Howrah Station were on hunger strike during period 8.4.69 to 18.4.1969.

(b) The striking porters alleged:

(i) that the Senior Labour Supervisor and 3 mates of Howrah take illegal gratification from licensed porters of Howrah;

(ii) that the orders for their transfer issued in 1961 were still pending;

(iii) that in June, 1968, some porters went on hunger strike demanding the transfer of these men and the fast was broken on an assurance that necessary action would be taken but none had been taken;

(iv) that 3 licensed porters were discharged because they had protested against the Supervisor.

In an attempt to see that the needless hunger strike does not continue the position about these grievances was explained to the leaders of the striking porters. The hunger strike ended unconditionally on 18.4.1969.

(c) No.

(d) The grievances have been investigated and it is found that there is no occasion for any action on the part of the Administration.

Inflated Figures of Output in Heavy Electricals, Bhopal

8621. SHRI GEORGE FERNANDES: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state: